

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1031**

**TO BE ANSWERED ON THE 31<sup>ST</sup> JULY, 2024/ SRAVANA 9, 1946 (SAKA)**

**NATIONAL DISASTER RISK MANAGEMENT FUND (NDRMF)**

**1031 SHRI AJIT KUMAR BHUYAN:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the annual entitlement of Assam under National Disaster Risk Management Fund (NDRMF) and the amount released to Assam year-wise during the last five years;**

**(b) the amount released to fund the States under pre and post emergency or disaster related projects to support critical recovery initiative during last five years, year-wise;**

**(c) the amount released to States under disaster relief emergency fund and disaster preparedness grants during the said period, year-wise; and**

**(d) the demand made from Assam to compensate the loss incurred during natural disaster/calamities and the amount released in the last five years, year-wise?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (d): Allocation of State Disaster Response Fund (SDRF) to States is based on the recommendations of successive Finance Commissions, set up under the clause of (1) of article 280 of the Constitution from time-to-time. In this case, 15<sup>th</sup> Finance Commission has recommended the creation of funds for disaster response along with disaster mitigation, which is now together called National Disaster Risk Management Fund (NDRMF) and State Disaster Risk Management Fund**

**(SDRMF). Further, the total SDRMF fund is divided into State Disaster Response Fund (SDRF) and State Disaster Mitigation Fund (SDMF) in the ratio of 80:20. For supplementing the efforts of the State Government, financial assistance is provided from the existing scheme of State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) in accordance with the established procedure, as envisaged in the guidelines. Guidelines of SDRF/ NDRF and SDMF/ NDMF are available on Ministry of Home Affairs website <https://ndmindia.mha.gov.in>. Financial assistance in the event of natural disasters is by way of relief and not for compensation of loss claimed.**

**The year-wise annual allocation and releases from SDRF/ NDRF and SDMF to State Government of Assam during the last 5 years are given as under:-**

<b>Years</b>	<b>Annual allocation under SDRF</b>	<b>Centre's share of SDRF released</b>	<b>Released from NDRF</b>	<b>Allocation under SDMF</b>	<b>Centre's share of SDMF released</b>
<b>2019-20</b>	<b>559.00</b>	<b>503.10</b>	<b>0.00</b>	<b>----</b>	<b>----</b>
<b>2020-21</b>	<b>686.40</b>	<b>617.60</b>	<b>44.37</b>	<b>171.60</b>	<b>154.40</b>
<b>2021-22</b>	<b>686.40</b>	<b>617.60</b>	<b>0.00</b>	<b>171.60</b>	<b>154.40</b>
<b>2022-23</b>	<b>720.80</b>	<b>648.80</b>	<b>250.00</b>	<b>180.20</b>	<b>0.00</b>
<b>2023-24</b>	<b>756.80</b>	<b>680.80</b>	<b>0.00</b>	<b>189.20</b>	<b>162.20 #</b>

**# Includes arrases of previous year.**

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